

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 23rd April, 2020

No.HC.VII-14/2020/ **1814** /A. All the Officers of the Assam Judicial Service, who are under order of transfer, are directed to join at their new place of postings during the period between 25.04.2020 to 27.04.2020, without fail.

By Order,
Sd/- Gautam Baruah.
REGISTRAR (VIGILANCE)

Memo NO. HC.VII-14/2020/ **1815 - 1833** /A.

Dated 23.04.2020

Copy to:-

1. The LR-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, (All of Assam). They are requested to bring this Notification to the notice of those Judicial Officers, who are under order of transfer.
4. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
5. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
6. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
7. The Special Judge, Assam, Guwahati.
8. The Special Judge, CBI & NIA, Assam, Guwahati.
9. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
10. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon.
11. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati
12. The Principal Judge, Family Court, No.1,2 & 3, Kamrup (M), Guwahati/ Dhubri/ Nalbari/Cachar, Silchar/Barpeta.
13. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
14. The Chief Judicial Magistrate, (All of Assam). They are requested to bring this Notification to the notice of those Judicial Officers, who are under order of transfer.
15. All the Officers concerned.
16. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his/ her Lordship's kind information.
17. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
18. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati
19. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

Sd/-
23/04/2020